from 73.3 million kgs. to 12.8 million kgs, what active steps are being taken to activise the Tea Centres in foreign countries to popularise tea ?

SHRI A. C. GEORGE : It is true that the export of tea to U.K. and a few other countries has come clown. But to Egypt and other African countries, our exports are increasing.

### Selection of personnel for public tindertakings

#### -385. SHRI MAHENDRA BAHADUR SINGH:

# SHRIMATI LAKSHMI KUMARI CHUNDAWAT :y

#### SHRI SAWAISINGH SISODIA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Govern ment propose to set up a body *to* select personnel for the posts of Chief Executives of the public sector undertakings; and

(b) if so, what are the derails in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) A statement is laid on the Table of the House.

#### Statement

#### (a) Yes, Sir.

(b) The new system of appointment of incumbents to top posts in public enterprises is intended to assist the process of development of specialised skills, greater continuity and commitment in the workforce and also encourage increased mobility of managers between public enterprises. Instead of the present procedure of empanelment of persons for possible vacancies in all the public enterprises, it

i'The question was actually asked on the floor of the House by Shrimati Lakshmi Kumari Chundawat. is proposed to set up a suitable High Level Selection Board of eminent persons including Chief Executives from the public sector and private sector, to recommend suitable names for specific vacancies at the top level that may occur, if none within the public sector can be located for holding the post. It is also proposed to invest the High Level .Selection Board with the task of overseeing management development in the public sector as a whole and the evolution of appropriate appraisal procedures to iissist objective selection. The details of the new framework are being finalised along these lines.

श्रीमती लक्ष्मी कुमारी चूंडावत : मैं यह जानना चाहनी हूं कि कितनी पोस्टस अब भी खाली पड़ी हुई हैं ? पिछले साल जब राज्य सभा में इस संबन्ध में सवाल आया था, तब आपने सदन को आक्ष्वासन दिया था कि जल्द से जल्द जगहें भर दी जायेंगी । तो, मैं यह जानना चाहती हूं कि इस प्राध्यासन के बाद कितनी जगहें भरी जा चकी हैं ?

SHRI K. R. GANESH: I think the hon. Member is referring to the top posts which were vacant then. Now the present position is that only a few vacancies are there and they are also being filled *up*.

श्रीमती लक्ष्मी कुमारी चूंडावत : इस वक्त मौजूदा जगहों में कितने ग्राई०ए०एस० के लोग हैं ग्रीर दूसरे कितने हैं ?

SHRI K. R. GANESH: 1 do not have ...

SHRI A. G. KULKARNI: He is collecting the information. He is killing the question.

SHRI K. R. GANESH: No, Sir. We had a Calling Attention Notice on this and we had given all the information. At the moment I do not have the information. I will give it to the hon. Member as early as possible.

Apart from that, to the question as to how many IAS and other officers are there, I would like to say that all of them have come under the general decision that is taken, namely, those who are on deputu tion to public sector undertakings will have to opt for service in those undertakings after a particular period of deputation. There are quite a lot of deputationists who have opted for those posts. I can supply all th; information later on.

श्री सबाई सिंह सिसोबिया : ये विणेषज कुणलता और प्रणासनिक अनुभव तथा सरकारी उपत्रम के काम में लगाव रखने वाले कितने अणासकीय व्यक्तियों की सीधी नियुक्त सरकारी उपकर्मों के उच्च पद पर की गई हैं ? इन के कार्य के वारे में णासन की क्या प्रतित्रिया है ? क्या ज्यादा से ज्यादा ऐसे व्यक्तियों को तियक्त करने की मंशा है ?

SHRI K. R. GANESH: The Hindi is a little tough for me.

SHRI SAWAISINGH SISODIA: Sir. I wanted to know from the honourable Minister how many non-officials, who have experience of working in the public sector undertakings and who have commitments in the public sector undertakings, have been directly appointed to high posts in these undertakings and what is the reaction of the Government to this and does the Government intend to appoint more persons from the non-official sector rather than from the bureaucratic sector?

SHRI K. R. GANESH: Sir. the general policy in respect of the public sector undertakings insofar as the top posts are concerned has been evolved. This particular question relates to the high-level selection board and the decision to set tip this high-level selection board has also arisen as a result of the Pathak Committee's recommendations in order to make selections to the various categories of posts that are there. Sir, the general policy is to see that within the undertaking itself promotions are made and if the persons are not available within the undertaking itself they should be got from the other public sector undertakings and if they are not available any of these undertakings, then persons from the Government sector or from the open market have to be recruited and the selection has got t>"> be made.

SHRI SAWA1S1NGH SISODIA: Sir, I wasted to know about the non-officials who are working in these undertakings.

SHRI K. R. GANESH: Sir, I have got the figures. The number of deputationists as on 1-9-72 was 1,140, as on 1-3-73 1,105 and as on 1-9-73-960 and these figures will indicate that the number is going down and there is also the option clause and the guidelines are there and they are being strictly followed. Those who want to stay in the public sector for a longer time will have to opt for the public sector and get absorbed permanently there.

SHRI KRISHAN KANT: Sir, I want to know from the honourable Minister how many times this option has been given to the IAS people and how many of the IAS people have shown their interest really in working in the public sector undertakings. Can be give the figures for this?

Sir, there is another thing which I want to know from the honourable Minister on the basis of the reply that he has given about the high-level selection board which includes the chief executives from the public sector and the private sector. I want to know whether this board will include also the IAS and fhe 1CS people who have no experience in management of the undertakings. Will he give an assurance that on this high-level selection board no IAS or ICS man will be taken because he happens to be the Secretary in a Department as happen to be a high-level official ? Lastly, Sir...

MR. CHAIRMAN: No more question, please.

SHRI KRISHAN KANT: No, Sir. Only one question because it is very relevant. Sir. I understand that the Home Ministry has wound up the Industrial Management Pool. I want to know whether they want to create a separate management service for the public sector undertakings and, if so, what are the steps that they are taking in this direction? SHRI K. R. GANESH: Sir, as far as the posts in the high-level selection board are concerned, the board will consist of a fuiltime chairman and il will include one or two chief executives from the public sector and the private sector and the heads of professional management institutions in the country and also the Director-General, Bureau of Public Enterprises,

SHRI KRISHAN KANT: What about the IAS and ICS people ? Will they also be included?

SHRI K. R. GANESH: Sir, it will not be possible for me to indicate that no IAS or ICS man will be included in this.

SHRI KRISHAN KANT: Sir, that is the main question. The IAS and the ICS men want to control the public sector and they are holding the public sector to ran som.

MR. CHAIRMAN: Please sit down, Mr. Krishan Kant. He has answered your question and that should be enough.

SHRI KRISHAN KANT: Sir. why is the public sector going to does? I want to know this.

MR. CHAIRMAN: Please sit down.

SHRI K. R. GANESH: Sir. the other point that he raised is about the deputa-tionists. Till 1-9-73, out of nearly 745 deputationists the number of those who have opted for those public sector undertakings in which they are working is 360 and 385 people have opted for reversion to their parent departments.

SHRI KRISHAN KANT: How many IAS and ICS people have opted for the public sector concerns? That is the main question.

SHRI K. R. GANESH: Sir, I will have to work out the details . . . *(Interruptions)* . . . There is no hiding the fact, Sir. I 'can give the information, but I will have to work it out. This question relates !o the issue of the highlevel selection board. Wc have *eat* the figures, the break-up figure.;,

in respect of the IAS and the other categories of staff. There is no hiding the fact. Hut one cannot agree with the general sweeping remark which the honourable Member has made that the problems of the public are due to the IAS or It S officers. One does not agree with that.

SHRI BABUBHAI M. CHINAI: Sir, may I know . . .

SHRI KRISHAN KANT: Sir, he has not replied to my question about the creation of a separate management pool.

12 Noon

SHRI BABUBHAI M. CHINAI: May I know from the hon. Minister whether this high-level selection board, of which he is speaking so highly, will also be entitled to appoint Chairman of different corpora-lions, which are statutory bodies, which are being run by the Government? At present, the appointment is made of those who lose in elections or who have not got the tickets and whose knowledge about the subject is zero. May I know whether these types of people, the so-called Chairman, will also be recruited through this high-level body, about which the hon. Minister is very laudable and of which he is speaking so highly?

SHRI KRISHAN KANT: Sir. he may also reply to my question about the management also.

SHRI K. R. GANESH: The high-level selection board will prepare a panel of selected persons, for Chairmen, full-time Directors, General Managers, of independent units, and the appointments will be made by the Appointments Committee of the Cabinet as I have indicated earlier.

SHRI KRISHAN KANT: What about my question ? . . .

MR. CHAIRMAN: You may say one word about Mr. Krishan Kant's question . . .

SHRI KRISHAN KANT : Sir, I was . . .

MR. CHAIRMAN : All right. Question Hour is over. 1 was asking him to reply to your question. But in the meantime you have stood up and taken up the time. Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

## Indo-American Economic Collaboration

\*382. SHRI M. K. MOHTA : Will the Minister of FINANCE be pleased to

state :

(a) whether it is a fact that the Govern ment of United States have shown inclina tion to collaborate with India in various fields of economic activity following a re appraisal of U.S. policy towards India: and

(b) if so, what are the specific proposals under Government's consideration in this regard ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b) Yes, Sir. The Goverriffient of U.S.A.' has expressed itsejf in favour of closer cooperation with India in several fields of economic activity. However no specific proposals have so far been received in this regard.

### **Uneconomic Coffee Plantations**

## \*386. SHRI CHANDRA SHEKHAR :

SHRI HARSH DEO MALAVIYA : SHRI GURMUKH SINGH MU-SAFIR : SHRI KALI MUKHERJEE : SHRI A. G. KULKARNI : SHRI VITHAL GADGIL : DR. Z. A. AHMAD : SHRI V. B. RAJU : SHRI IBRAHIM KALANIYA : SHRI KRISHAN KANT : SHRI J. S. TILAK :

Will the Minister of COMMERCE be pleased to state :

(a) whether the area under average and uneconomic Coffee plantations has been increasing ; and

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(b) if so. what steps are being taken to check decline in Coffee production ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) The area under axel-age and uneconomic Coffee Plantations is unlikely to increase.

(b) The Codec Board, Bangalore is operating several schemes for increasing coffee production in the country. A statement indicating the details of these schemes is laid on the Table of the House.

#### Statement

I. Scheme fur grant of long-term loans for Intensive Cultivation.—The scheme offers loan assistance to coffee growers to help them adopt improved methods of coffee cultivation consistent wtfc the present day scientific and technological advances and to make it possible for them to carry out in practice the advice given by the Coffee Board. The loans are given to all registered owners of estates of not less than 2 acres and not more than 50 acres, planted with either Arabica or Robusta or both. Loans are granted at Rs. 1.500/- per acre for Robusta and at Rs. 2,000/- per acre for Arabiea.

2. Special Purpose Loan Scheme.—The small growers are eligible for an additional loan under this scheme for the following special purposes, subject to a maximum of Rs. 10,000 per holding :

(a) Sinking tube-wells, bore-wells or ordinary wells ;

(b) Building dams or development of tanks ;

(c) Soil Conservation measures; and

(d) Construction of Drying Yards/ Barbecues.

3. Scheme for grant of loans tor Workin/; Capital.—Also known as Crop Hypo thecation Loan Scheme, this scheme offers annual, short-term loans to coffee growers to serve as annual working capital. The scheme is open to registered growers owing not less than 2 acres and not more than 100 acres under coffee.